## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 267 OF 2017**

Dated: 15<sup>th</sup> December, 2017

In the matter of:

GAIL India Ltd. .... Appellant(s)

Vs.

The Petroleum & Natural Gas Regulatory Board .... Respondent(s)

## <u>ORDER</u>

Due to administrative reasons, the matter could not be taken up.

List the matter on **09.02.2018**.

**COURT MASTER**